

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CONMT.PET. (C) No. 408-409/2020 in C.A. No. 11017-11018/2018

GAURAV KUMAR & ORS.

Petitioner(s)

VERSUS

I K SRIVASTAVA & ANR.

Respondent(s)

(FOR ADMISSION and IA No.50305/2020-EXEMPTION FROM FILING O.T.)

Date : 17-06-2020 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE SANJIV KHANNA

For Petitioner(s)

Mr. Talha Abdul Rahman, AOR
Mr. Gaurav Mehrotra, Adv.
Mohd. Shaz Khan, Adv.
Mr. Udit A. Kokanthankar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

Tag with Contempt Petition Nos. 395-396 of 2020.

The personal presence of the alleged contemnor(s) is
dispensed with, until further orders.(DEEPAK SINGH)
COURT MASTER (SH)(VIDYA NEGI)
COURT MASTER (NSH)